

Below Hon'ble High Court, Mumbai e-mail letter No. B(Gen.)-5601/57/2021/1609, dated 25/11/2021, captioning "One more Extension to the existing Select/Wait Lists for the posts of Stenographers (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018".

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O.No. 6816 /2021,
District Court, Sangli.
Date : 02/12/2021.

Copy forwarded for information & necessary action :

- 1) The District Judge-1 & Addl. Sessions Judge, Islampur.
- 2) The Civil Judge Sr.Dn. Sangli/Islampur/Vita.
- 3) The Chief Judicial Magistrate, Sangli
- 4) The Civil Judge Jr.Dn. Miraj/Kavathe-Mahankal/
Jath/Atpadi/Vita/Kadegaon/Palus/Tasgaon/Shirala.
- 5) The Supdt. (Admn.), District Court, Sangli.
(For Publishing on Notice Board and Report accordingly)
- 6) Computer Section, District Court, Sangli.
(For Publishing on Official Website)

"By Order"

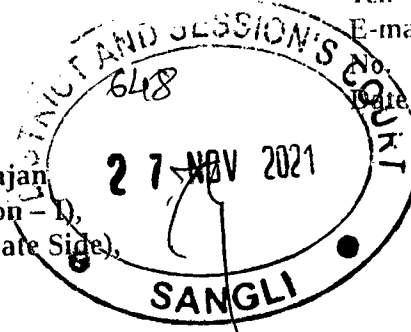


**Registrar,
District Court, Sangli.**

By e-mail
Confidential

Tel. : 22673675 (O) Extn. 1367
E-mail : insp-bgen@bhc.gov.in
No. : B (Gen)-5601/57/2021/1609
Date : 25 November, 2021.

From, Mahendra K. Mahajan,
Registrar (Inspection - I),
High Court (Appellate Side),
Bombay.



To, The Principal Judge, Bombay City Civil & Sessions Court, Mumbai.
All the Principal District & Sessions Judges.
The Chief Judge, Court of Small Causes, Mumbai.
The Chief Metropolitan Magistrate, Mumbai.

Subject :- One more extension to the existing Select/Wait Lists for the posts of Stenographers (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018.

Sir/Madam,

Apropos the above subject, I am to state that the request made by some District Courts and candidates for grant one more extension of one year to the existing Select/Wait Lists for the posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018 by various District Court was placed by the High Court Registry before the Hon'ble Administrative Judges' Committee for directions/consideration.

In this context, The Hon'ble Administrative Judges' Committee has taken following decision :-

"The submission of the Registry seeking extension of life of the Select/Wait Lists is rejected. Fresh process be started to fill vacant posts forthwith."

This is for your kind information.

Yours faithfully,

Registrar (Inspection-I)

sm
25/11/21

27/11/21